

उसका उपयोग न करना चाहें तो मैं क्या कर सकता हूँ ?

(व्यवधान)

अध्यक्ष महोदय : मैंने रोका नहीं है। कल मीटिंग में इसको रख लीजिए। मैं सहमत हूँ। मैंने कब रोका है ? सरकार ने भी कभी मना नहीं किया है। हम सारे फैसले कानसेन्सस से करते हैं। जो कुछ आप लोग कहते हैं, वह हम करते हैं।

(व्यवधान)

अध्यक्ष महोदय : मैं आपको समझा नहीं सकता। आप बाद में समझ लें।

— — —

12.05 hrs.

#### PAPERS LAID ON THE TABLE

**Notifications under Foreigners Act, 1946 and Registrations of Foreigners Act, 1939 and All India Services Act, 1951.**

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) :**

On behalf of Shri P. Venkatasubbaiah, I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under section 3A. of the Foreigners Act, 1946 :—

(i) The Foreigners (Exemption) Amendment Order, 1984 published in Notification No. S.O. 441(E) in Gazette of India dated the 13th June, 1984.

(ii) S.O. 449(E) published in Gazette of India dated the 16th June, 1984 rescinding the Foreigners (Exemption) Order, 1957.

(2) A copy each of the following Notifications (Hindi and English versions) under section 6 of the Registration of Foreigners Act, 1939 :—

(i) The Registration of Foreigners (Exemption) Amendment Order, 1984 published in Notification No S.O. 442(E) in Gazette of India dated the 13th June, 1984.

(ii) The Registration of Foreigners (Exemption) Second Amendment Order, 1984 published in Notification No. S.O. 450(E) in Gazette of India dated the 16th June, 1984.

[Placed in Library. See No. LT—8502/84]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :-

(i) The Indian Police Service (Pay) Eighth Amendment Rules, 1984 published in Notification No. G.S.R. 786 in Gazette of India dated the 28th July, 1984.

(ii) The Indian Police Service (Fixation of cadre Strength) Eighth Amendment Regulations, 1984 published in Notification No. G.S.R. 787 in Gazette of India dated the 28th July, 1984.

[Placed in Library. See No. LT—8503/84]

**Notifications under Customs Act, 1962 and Income Tax (Second Amendment) Rules, 1961**

**THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :** On behalf of Shri Janardhana Poojary, I beg to lay on the Table :—

(1) A copy each of the following Notifications (Hindi and English